GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:298 ANSWERED ON:22.07.2015 Fake Degrees/Certificates Dhotre Shri Sanjay Shamrao;Dhurve Smt. Jyoti;Mahtab Shri Bhartruhari

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the scams of fake degrees/ certificates of various universities secured by the students through illegal means have come to the notice of the Government and if so, the details thereof during each of the last three years and the current year;

(b) the number of such scams unearthed in the country during the said period, State/University-wise and the reasons therefor;

(c) whether the Government has conducted any survey to find out the actual number of institutions offering fake degrees in the country; (d) if so, the outcome thereof; and

(e) the action taken/being taken by the Government to curb the business of fake degrees/certificates in the country?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): While such instances have been reported, since universities are autonomous entities, created by both Central and State Governments, such data is not centrally maintained. Universities have powers to lay down rules of admissions through ordinances and initiate action against officials involved in such cases.

(c) & (d) : No, Madam.

(e): Each year the University Grants Commission (UGC) publishes a 'Public Notice' containing list of fake universities and self-styled unrecognized institutions for awareness of general public and students on its website www.ugc.ac.in. This list contains 21 fake universities. In addition, the UGC has also informed that the following institutes are also unrecognized and functioning in violation of Section 2 (f) and Section 3 of the UGC Act, 1956.

1. Bhartiya Shiksha Parishad (BSP), Lucknow, U.P.

2. Indian Institute for Planning and Management (IIPM), Qutub Enclave, Phase-II, New Delhi